

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5034  
ANSWERED ON:20.12.2002  
INVESTOR EDUCATION PROGRAMMES BY SEBI  
UMMAREDDY VENKATESWARLU

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether SEBI has taken any steps to start `investor education` for more alertness amongst the investing public;
- (b) if so, the details thereof;
- (c) whether SEBI has retained the services of any institution or university to start educating the investing public; and
- (d) if so, the details of such steps initiated by SEBI?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO V. ADSUL)

(a) & (b) The Securities and Exchange Board of India (SEBI) has in the past issued advertisements in newspapers informing investors, inter-alia, about their rights, responsibilities and key terms used in capital markets. Messages in the interests of investors have been telecast on national and regional channels of Doordarshan.

A booklet titled "A Quick Reference Guide for Investors" has been published by SEBI and also made available to investors through its web-site ([www.sebi.gov.in](http://www.sebi.gov.in)). Other information for investors is also provided on the SEBI website.

Investors' Associations registered with SEBI are extended financial support by SEBI to organise seminars related to securities market for educating investors and also for publication and circulation of investor education material.

SEBI proposes to launch a Securities Market Awareness Campaign shortly. State level seminars/workshops are to be conducted across the country.

(c) SEBI has intimated that they have not retained the services of any institution or university in this regard.

(d) Does not arise in view of (c) above.